

IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH

ITEM No.30
CP (IB) No. 46/BB/2021

IN THE MATTER OF:

Mr. Raghunatha R Iyengar & Ors

... Petitioner

v.

M/s. Mantri Developers Pvt Ltd

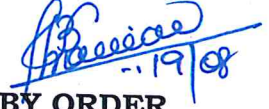
... Respondent

Order Under Section 7 of Insolvency & Bankruptcy Code, 2016

ORDER

Due to closed holiday on account of Muharram on 20.08.2021 (Friday) there will be no court sitting on 20.08.2021.

Therefore, CP (IB) No. 46/BB/2021 is adjourned to 11.09.2021.


-19/08

BY ORDER
(COURT OFFICER)

Brunda